



2025:DHC:1227-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 14201/2024 & CM APPL. 59412/2024

KHUSHBU RANAPetitioner

Through: Mr. Harpreet Singh Nagpal and
Mr. Gaurav Kumar, Advs.

versus

MUNICIPAL CORPORATION OF DELHIRespondent

Through: Mr. Umang Tyagi, ASC with
Mr. Zuber Ali, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

24.02.2025

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1. Mr. Harpreet Singh Nagpal, learned Counsel for petitioner, seeks to withdraw this petition with liberty to challenge the orders dated 21 October 2024 and 23 October 2024 in accordance with law.
2. Leave and liberty is granted as aforesaid.
3. Writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

FEBRUARY 24, 2025

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[Click here to check corrigendum, if any](#)